

ITEM NO.43 Court 8 (Video Conferencing) SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

([ONLY I.A. NO. 29917/2022 IN CRL.A. NO. 1087/2021 IS LISTED UNDER THIS ITEM.])

WITH

CrI.A. No. 1087/2021 (II)

(FOR

FOR GRANT OF BAIL ON IA 29917/2022

IA No. 29917/2022 - GRANT OF BAIL)

Date : 28-03-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE

HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Saurabh Ajay Gupta, AOR
 Mr. Devvrat, AOR
 Mrs. Amita Gupta, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG
 Ms. Ruchi Kohli, Adv.
 Ms. Swarupma Chaturvedi, Adv.
 Mr. Rajesh K. Singh, Adv.
 Mr. Bhuvan Kapur, Adv.
 Mr. O.P. Shukla, Adv.
 Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

The marriage of the son of Appellant No.3 has been arranged.
The ceremonies commence on 15th-16th April, 2022.

Let the appellant No.3 in Criminal appeal No. 1087 of 2021 be released on bail for a period of one month from today on such terms and conditions as may be imposed by the Trial Court.

(ARUSHI SUNEJA)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)